

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MOR MUKUT GOTHWAL
P.N.-13-A, SHARMA COLONY, 22 GODOWN,
RAJASTHAN, 302019

Roll No - 1251

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI ASHOK KUMAR GOTHWAL

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER


8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

:: NO RISK CERTIFICATE ::

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
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**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 1252

Candidate's Name & Address

MRS. KANCHAN SHARMA
A-206, 2ND FLOOR, NEW MOTI NAGAR,, DELHI, 110015

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI DEVENDER KUMAR

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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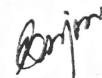
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**Written Examination of District Judges (Entry Level) 2020
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Candidate's Name & Address

MR. PRAMOD KUMAR SRIVASTAVA
NIRALA NAGAR COLONY, POST- ANAND NAGAR,
UTTAR PRADESH, 273155

Roll No - 1253

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SURYA NARAYAN LAL SRIVASTAVA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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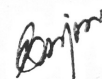
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DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRAVIN KUMAR
H.NO. 60/279 LAXMAN VIHAR MUZAFFAR NAGAR,,
UTTAR PRADESH, 251001

Roll No - 1254

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI TRIPAL SINGH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Candidate's Name & Address

MRS. SHALINI TYAGI
B-17 BABA BANDA BAHADUR APARTMENT SECTOR
14 ROHINI, , DELHI, 110085

Roll No - 1255

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI SAURABH TYAGI

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Candidate's Name & Address

MR. KULDEEP SINGH
H.NO. 510, SECTOR 2, OPPOSITE HUDA WATER TANK
BAHADURGARH , HARYANA, 124507

Roll No - 1256

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BUDHRAM SINGH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
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**Written Examination of District Judges (Entry Level) 2020
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Candidate's Name & Address

MRS. PROTIMA PARIHAR
52/2/2, SHIV VIHAR TIRAHA KARAWAL NAGAR,
DELHI-94 MAHALAXMI ENCL OPP HANUMAN
MANDIR, , DELHI,

Roll No - 1257

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SURENDRA KUMAR

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
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Candidate's Name & Address

MR. AJAY KUMAR RAI
28- SHAHEED BHAGAT SINGH APARTMENTS,
SECOTOR-14, PHASE-2, SOUTH WEST DWARKA NEW
DELHI, , DELHI, 110078

Roll No - 1258

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI DEVENDRA NATH RAI

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
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Candidate's Name & Address

MR. ABHISHEK RAJ
FLAT NO 7, SECOND FLOOR STREET NO 17, CHANDAN
VIHAR SANTNAGAR , DELHI, 110084

Roll No - 1259

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KRISHNA BALLABH SINGH

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
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**HIGH COURT OF CHHATTISGARH
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**Written Examination of District Judges (Entry Level) 2020
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Candidate's Name & Address

MR. PANKAJ YADAV
FLAT NO E -1201, BPTP PARK SERENE, SECTOR 37- D,
HARYANA, 122001

Roll No - 1260

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHRI D.V.S. YADAV

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ANJU AGRAWAL
SANJEEVNI SADAN 12/660 INDIRA NAGAR MUNSHI
PULIYA, , UTTAR PRADESH,

Roll No - 1261

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SHRI RAJENDRA PRASAD AGRAWAL

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BHANU PRATAP SINGH CHAUHAN
594 KA / 422 NEELMATHA BAZAR, P.O. NEELMATHA, ,
UTTAR PRADESH, 226002

Roll No - 1262

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHIV SINGH CHAUHAN

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MUKESH KUMAR
CHAMBER NO B- 129, BGS BLOCK TISHAZARI COURT
NORTH DELHI,, DELHI, 110054

Roll No - 1263

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI DEO NARAYAN SINGH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Registrar General

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Place :

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 1264

Candidate's Name & Address

MR. RAJEEV KUMAR
T-51 B, PHASE- 1, BUDH VIHAR , DELHI, 110086

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHRI LAXMI CHAND

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

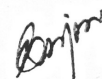
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAY KUMAR SHUKLA
MOH SHIV NAGAR TURKAHIYA POST GANDHI
NAGAR , UTTAR PRADESH, 272001

Roll No - 1265

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KESHAV CHANDRA SHUKLA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 1266

Candidate's Name & Address

MR. PARMIL KUMAR
E-23, WEST JYOTI NAGAR DELHI,, DELHI, 110094

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SATYAVIR SINGH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

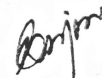
8:00 A.M. to 11:00 A.M.

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ARVIND PRATAP
C/O OMPRAKASH VERMA R/O H.NO. 60, SECTOR 19
INDIRA NAGAR, , UTTAR PRADESH, 226016

Roll No - 1267

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI ASHOK KUMAR

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

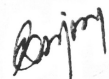
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Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JAI SINGH YADAV
H.NO 549/152 (OLD 549/37), BARA BARAHA, POST
CHANDAR NAGAR, P/S ALAMBAG, , UTTAR
PRADESH, 226005

Roll No - 1268

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RADHEY SHYAM YADAV

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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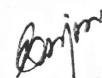
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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ZUBAIR AHMED
CHAMBER NO L-22, P.S. RATHI, BLOCK A TISHAZARI
COURT COMPLEX, DELHI, 110054

Roll No - 1269

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MD. TAUFIQUE AHMED

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SURYAKANT SHUKLA
H/O SATYENDRA SHREWAS WARD NO 68 NEAR HR
TOWER AMAN NAGAR RAIPURA,, CHHATTISGARH,

Roll No - 1270

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI VINAYAK PRASAD SHUKLA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. UMESH KUMAR PAL
74/60 ALLEN GANJ, UTTAR PRADESH, 211002

Roll No - 1271

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI HANS NATH PAL

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

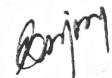
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DILIP RAGHUVANSHI
C-52, JPTS GARDEN, CHHATTERPUR EXTN. , DELHI,
110074

Roll No - 1272

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BHASKAR SINGH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANTOSH SINGH
4/B/105 AGRAWAL KRISH GARDEN COMPLEX
BUILDING NO 4 OPP SANI TEMPLE PATANKAR ROAD
NALASOPARA WEST PALGHAR, , MAHARASHTRA,
401203

Roll No - 1273

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KAMALA PRASAD SINGH

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAMA SHANKER DUBEY
C/O SHISHIR MISHRA, 9/964 INDIRA NAGAR , UTTAR
PRADESH, 226016

Roll No - 1274

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAM UDAI DUBEY

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Photograph

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SIDHARTH
H.NO. A/27 A R.NO. 02 MAGISTRATE COLONY
ASHIYANA PATNA 25,, BIHAR,

Roll No - 1275

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI SHITAL PRASAD THAKUR

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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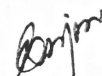
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BRIJESH KUMAR NISHAD
H.NO. C-102/133 (OPP. ORION MALL LANE OLD SHREE
TALKIE) MOHADDIPUR, , UTTAR PRADESH, 273008

Roll No - 1276

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KUBER PRASAD NISHAD

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MAHIPAL KAHRA
PURANI BASTI KAHRA PARA, WARD NO. 13, JANJGIR,
, CHHATTISGARH, 495668

Roll No - 1277

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI MR. MOHIT LAL KAHRA

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VINAY VERMA
GALI NO. 4, SRI RAM PURAM COLONY DEOKALI
BYPASS, UTTAR PRADESH, 224135

Roll No - 1278

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAM NAYAN VERMA

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

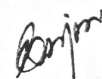
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 1279

Candidate's Name & Address

MR. SHASHANK SHEKHAR SINHA
KISAN COLONY ANISABAD , BIHAR, 800002

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SURENDRA PRASAD SINHA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

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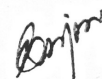
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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KULDEEP SINGH
H.NO. 22/2 GANESHPUR ROORKEE, UTTARAKHAND,
247667

Roll No - 1280

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI AMAR SINGH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. MAMTA CHANDEL
H.NO. 73, 4TH FLOOR, FLAT NO. 18, GALI NO. 2
KRISHNA NAGAR SAFDARJUNG ENCLAVE, DELHI,
110029

Roll No - 1281

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SH. SHYAM SINGH CHANDEL

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VERENDRA KUMAR GOTH
C/O ISHAN VILLA VILLAGE AND POST JAISAKARRA
TEH. CHARAMA , CHHATTISGARH, 494337

Roll No - 1282

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI RAMCHARAN GOTH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANTOSH KUMAR UPADHYAY
H.NO. 116, KESHAW NAGAR COLONY, D.P.H.
MANDUADIH, UTTAR PRADESH, 221103

Roll No - 1283

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI SHRINIWAS UPADHYAY

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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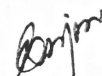
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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SAUDAN SINGH
CHAMBER NO. 40, GALI NO. 2, DISTRICT AND
SESSIONS COURT COMPOUND GR. NOIDA,, UTTAR
PRADESH, 201306

Roll No - 1284

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RADHA BALLABH

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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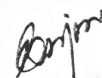
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Date :

Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANTONU BISWAS
Q.NO. 71, TATA FOUNDRY COLONY, GAUTAM ROAD
BARIDIH JAMSHEDPUR EAST SINGH BHUM,,
JHARKHAND, 831017

Roll No - 1285

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SRI. RANJAN KUMAR BISWAS

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Date :

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DEEPAK KUMAR
VILLAGE PEERMAJRA P.O. HARNOUL TEH.
JAGADHARI, HARYANA, 135002

Roll No - 1286

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. AMAR SINGH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
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ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANOJ KUMAR PANDEY
H.NO. N-9/37CC-1 VAISHNO VIHAR COLONY BADI
PATIYA POST BAZARDIHA, , UTTAR PRADESH, 221106

Roll No - 1287

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE RADHEY SHYAM PANDEY

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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:: NO RISK CERTIFICATE ::

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 1288

Candidate's Name & Address

MR. RAJNISH AGRAWAL
D-36/254 AUGUSTKUND , UTTAR PRADESH, 221001

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE NANDAN PRASAD AGRAWAL

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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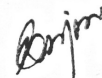
8:00 A.M. to 11:00 A.M.

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DINESH KUMAR
10 KIRAN ENCLAVE NEAR HOTEL SAMRAT MODEL
TOWN,, UTTAR PRADESH, 201001

Roll No - 1289

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LATE SH. KAILASH CHAND

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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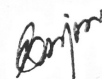
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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANSHUMAN TIWARI
D-57, VDA COLONY, BARA LALPUR, CHANDMARI,
P.O. CANTT, , UTTAR PRADESH, 221002

Roll No - 1290

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAVINDRA NATH TIWARI

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RAJNEESH BALA
H.NO. 14/1494, NEAR PUNJAB NATIONAL BANK, V.P.O.
BURIA, , HARYANA, 135101

Roll No - 1291

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI SH PHOOL CHAND

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. CHANDRAKANT SINGH JAGAT
Q.NO. F-1163, KAILASH VIHAR HTPS COLONY DARRI
KORBA WEST P.O. JAMNIPALI, , CHHATTISGARH,
495451

Roll No - 1292

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI KRISHNA SINGH JAGAT

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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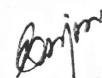
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Date :

Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. P. UMA MAHESH
QR 31 JANTA COLONY GUDIYARI, CHHATTISGARH,
492001

Roll No - 1293

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI LT. P. APPALA SWAMY

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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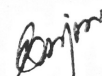
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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. MAMTA MISHRA
CHOUDHARY KUNJ LANE 4 MANGAL BAZAR
VIVEKANAND ASHRAM , CHHATTISGARH, 492001

Roll No - 1294

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI SHRI UTTAM KUMAR MISHRA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

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Date :

Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SIDDHESHWAR SONI
WARD NO 1 MATHPARA NANDINI ROAD JAMUL POST-
JCW, JAMUL,, CHHATTISGARH, 490024

Roll No - 1295

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI GULAM SING SONI

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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**HIGH COURT OF CHHATTISGARH
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**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SUMAN SHUKLA
PLOT NO 274 RAMJANKI KUNJ SUNDER NAGAR, ,
CHHATTISGARH,

Roll No - 1296

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI SHRI RAMRAJ GAUTAM

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
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responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANTOSH KUMAR THAKUR
RUPKALA HAIR DRESSING MAIN ROAD SARAIPALI,
CHHATTISGARH, 493558

Roll No - 1297

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI RAMANAND THAKUR

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. MADHU SAINI
94-B SUNDER APTS OUTER RING ROAD PASCHIM
VIHAR,, DELHI, 110087

Roll No - 1298

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI D. S. SAINI

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

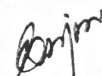
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAMSAJIWAN
WARD NO. 13 SAHWANI TOLA KHONGAPANI TAHSIL
MANENDRAGARH, , CHHATTISGARH, 497447

Roll No - 1299

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI SONAI

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRADIP KUMAR SAHU
VILL.- LIMHA P.O. - GIDHA, P.S. - MUNGELI,,
CHHATTISGARH, 495334

Roll No - 1300

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI SHRI BABU RAM SAHU

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

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PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHASHI RANJAN SAHU
AT+POST SINGIBAHAR, TAHSIL FARSABAHAR, ,
CHHATTISGARH, 496227

Roll No - 1301

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI VISHNU PRASAD

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER


8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAMESH KUMAR
KISHORE GANJ KUMHAR TOLI PAHARI TAR,
JHARKHAND, 834001

Roll No - 1302

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI JHALAN RAM

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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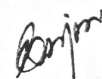
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAY KUMAR MISHRA
VILLAGE- KARMAHI, P.O.- KIRTAPUR, UTTAR
PRADESH, 222001

Roll No - 1303

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI RAMASAREY MISHRA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MUKESH KUMAR UIKEY
HNO. C-15/2, PYARELAL KHANDELWAL BDA COLONY
SALAIYA, MADHYA PRADESH, 462026

Roll No - 1304

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI DAYARAM UIKEY

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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TIME

PAPER

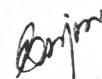
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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SAKSHI SINGH
D-81, NEHRU NAGAR, NEAR WATER TANK, MADHYA
PRADESH, 462003

Roll No - 1305

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI MR. VIVEK SINGH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAGHAVENDRA PRATAP SINGH
HNO. 140-B, VILLAGE- SOHAT, POST-KAIMA, PS-
KOTHIBHAR, UTTAR PRADESH, 273163

Roll No - 1306

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MADAN PAL SINGH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. UPASANA SHIROMANI
H.NO. -S-638 , SCHOOL BLOCK GALI NO. -5,
SHAKERPUR, DELHI, 92

Roll No - 1307

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SH. RAM SHIROMANI

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Photograph

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIRENDRA KUMAR
VILLAGE- ARGUPUR KALAN, UTTAR PRADESH,
222101

Roll No - 1308

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MUNNI LAL

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SARIKA CHATURVEDI
HNO. 170-A, ALKAPURI, HABIBGANJ, MADHYA
PRADESH, 462024

Roll No - 1309

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI B.N. CHATURVEDI

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

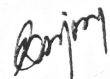
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BIPIN KUMAR SHARMA
CHAMBER NO 109 CIVIL WING TIS HAZARI COURTS,
DELHI, 110054

Roll No - 1310

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI PRAKASH CHAND SHARMA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANANT KUMAR SINHA
Q.NO. - 1281/B, MANAS NAGAR COLONY
MUGHALSARAI, UTTAR PRADESH, 232101

Roll No - 1311

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SATYENDRA KUMAR SINHA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BRIJ BEHARI LAL GAUTAM
VILLAGE AND POST- BAIKUNTHPUR, MADHYA
PRADESH,

Roll No - 1312

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI BHAGWAT PRASAD GAUTAM

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANIL KUMAR SHARMA
17B/9K CHAKDAUD NAGAR NAINI, UTTAR PRADESH,
211008

Roll No - 1313

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI INDER JEET SHARMA

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MATANG MUNI TRIPATHI
VILLAGE- LAKHANAPAR, POST- BHATPAR, PS-
BADAHALGANJ, UTTAR PRADESH, 273402

Roll No - 1314

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHANKAR SHARAN TRIPATHI

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KHALIQ AHMAD KHAN
587, QAZIWARA , OPPOSITE JAMA-MASJID ,
SIKANDRABAD, UTTAR PRADESH, 203205

Roll No - 1315

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHAFIQ AHMAD

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

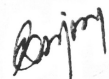
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAKESH KUMAR SHUKLA
718, ADARSH NAGAR, MASWANPUR , UTTAR
PRADESH, 208019

Roll No - 1316

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAM AKBAL SHUKLA

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

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Registrar General

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Signature of Candidate :-

Date :

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Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAMESH TIWARI
706, 7TH FLOOR, A-6 BUILDING, YOGIDHAM SYDNEY
CHS LTD., KALYAN, MAHARASHTRA, 421301

Roll No - 1317

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI KAMALAPATI

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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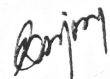
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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. MISHRA REENA RAMCHANDRA
14/2ND FLOOR, MATRUCHAYA BUIDLING, OPPOSITE
WOODLAND THEATRE , RCS ROAD VIRAR,
MAHARASHTRA, 401303

Roll No - 1318

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI RAMCHANDRA MISHRA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

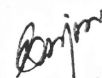
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJAY PANDOLE
KHEDLI BAZAR MULTAIAMLA BETUL, MADHYA
PRADESH, 460661

Roll No - 1319

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI CHINDHYA PANDOLE

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

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Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAMDUTT TRIPATHI
578 BRIGADIER GHASIRAM COLONY MADARPUR
ROAD BHARATPUR RAJASTHAN, , RAJASTHAN,
321001

Roll No - 1320

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAM KRIPAL TRIPATHI

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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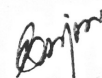
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANURAG MISHRA
H.NO.- A310 AVAS VIKAS COLONY TELIARGANJ,
UTTAR PRADESH, 211004

Roll No - 1321

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LATE C.P. MISHRA

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. UMESH CHANDRA TRIPATHI
VILLAGE AND POST MARDANPUR KANPUR, UTTAR
PRADESH, 209305

Roll No - 1322

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI BHAGWAN DUTT TRIPATHI

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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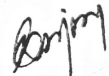
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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIVEK TIWARI
401 BETAWA APARTMENT BLOCK F GOMTINAGAR
EXT. LUCKNOW, UTTAR PRADESH, 10

Roll No - 1323

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LATE S.N. TIWARI

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAHUL TIWARI
NEAR DENA BANK, GHANTA GHAR ROAD KATNI,
MADHYA PRADESH, 483501

Roll No - 1324

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI RAJENDRA PRASAD TIWARI

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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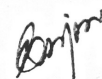
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Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. FANINDRA PATHAK
7L/2B SHIVPURI COLONEY GOVINDPUR PRAYAGRAJ,
UTTAR PRADESH, 211004

Roll No - 1325

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI GHAN SHYAM PATHAK

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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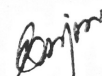
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Issuing Authority



Registrar General

(See reverse for instructions)

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. HEMANGINI SHARMA
42/2 CARIAPPA ENCLAVE CARIAPPA MARG OPP
CHIEF ENGINEERS ZONE, UTTAR PRADESH, 226002

Roll No - 1326

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI HIRENDRA NATH SHARMA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

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Paper I LAW

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Paper II LAW

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. CHANDRA CHUD PANDEY
493/73 A128 RAMANAND NAGAR, ALLAHPUR ,
ALLAHABAD, UTTAR PRADESH, 211006

Roll No - 1327

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHIVA NAND PANDEY

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JAYANTI PRASAD
SARAI GARHI NAI ABADI PO- JAIGANJ, UTTAR
PRADESH, 202001

Roll No - 1328

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAM CHARAN KAMAL

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ALAKH KUMAR
856, S-2 NIDHI PALACE SHALIMAR GARDEN EXT-1
SAHIBABAD, UTTAR PRADESH, 201005

Roll No - 1329

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RADHAKANT MISHRA

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHEKH MUBARAK
VILLAGE BHAGABANDH BASTI PO- BHAGABANDH
PS- PUTKI, JHARKHAND, 828111

Roll No - 1330

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE SHEKH KHALIL

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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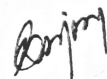
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ALOK PRATAP SINGH
HOUSE NO. 58 GOLDEN AVENUE-3 ROORKEE ROAD,
UTTAR PRADESH, 250105

Roll No - 1331

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI R.P. SINGH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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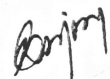
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. INDU KUMARI
GOMOH ROAD HARINA BADAPANDEDIH PO-
NAWAGARH, JHARKHAND, 828306

Roll No - 1332

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI LAL BABU THAKUR

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SMT. ASHA YADAV
PLOT NO Z-8/2 BEHIND SAI MADIR DUBEY COLONY
MOWA, CHHATTISGARH, 492001

Roll No - 1333

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI SHRI SHEKHAR YADAV

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KUMAR SHANTI DEEP
FLAT NO C1 3RD FLOOR 34, SATYAJIT ROY SARNI
KOLKATA, WEST BENGAL, 700060

Roll No - 1334

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE SATYA NARAYAN AZAD

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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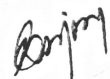
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Paper I LAW

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Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANURUDH KUMAR VERMA
H.NO.- A/19 BEHIND CRP POLICE LINE WARD NO 4
STATION ROAD BAIRAGARH BHOPAL, MADHYA
PRADESH, 462030

Roll No - 1335

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI MR. DHARAM RAJ VERMA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

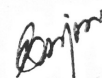
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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. DEEPTI PANDEY
ADD-59/A AKANSHA KUNJ RISALI BHILAI NAGAR,
CHHATTISGARH,

Roll No - 1336

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI C.L. PANDEY

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GAJENDRA PRATAP SINGH
VILLAGE ROSHAN NAGAR PO- BASUA, UTTAR
PRADESH, 243639

Roll No - 1337

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI TRIBHAN SINGH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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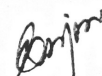
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Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RANJEETA KUMARI
OFFICE OF ADPO COURT PREMISES MAUGANJ REWA,
MADHYA PRADESH, 486331

Roll No - 1338

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI DHARMJEET SINGH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SOMA BISWAS
93/2 VIVEKANAND SARANI PO AND PS BARASAT,
WEST BENGAL, 700124

Roll No - 1339

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI NIMAI CHAND BISWAS

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. NISHA DEVDAS BHAWSAGAR
302 MANGALA APARTMENT NEAR ZAVERI NURSING
HOME VAISHALI NAGAR BUS STOP VAISHALI NAGAR
NAGPUR, MAHARASHTRA, 440017

Roll No - 1340

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI DEVDAS GHUSAJI BHAWSAGAR

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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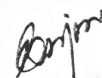
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHISH KUMAR GUPTA
1/1151 RATAN KHAND SHARDA NAGAR YOJNA ,
UTTAR PRADESH, 226002

Roll No - 1341

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHAMBHU SHARAN GUPTA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRAMOD SINGH
VILLAGE- SISAWANIYA , POST- BELWAGHAT, UTTAR
PRADESH, 274802

Roll No - 1342

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SRI SHIV PUJAN SINGH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. KAMLA DINKAR
240B, KAMLA NAGAR STANLEY ROAD, UTTAR
PRADESH, 211002

Roll No - 1343

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SRI NEEL KANTH DINKAR

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

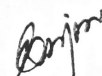
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. PRATIMA PANDEY
HOUSE OPPOSITE TO GAYATRI MANDIR, RAMPUR
UDAYBHAN BALLIA, UTTAR PRADESH, 277001

Roll No - 1344

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI LATE P.N.PANDEY

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. VIJAY LAXMI SINGH
70 C/5 CHHOTTA BAGHADA PRAYAGRAJ, UTTAR
PRADESH, 211002

Roll No - 1345

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI BRAHMA SINGH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MOHD. ISLAM KHAN
HANUMANPUR MUSLIM MOHALLA MUGHAL SARAI,
UTTAR PRADESH, 232101

Roll No - 1346

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MOHD. BASHARAT ALI

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHYAM KUMAR YADAV
C/O ASHWANI KUMAR SRIVASTAV ADV. 385
MUMFORDGANJ, UTTAR PRADESH, 211002

Roll No - 1347

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE BRIJ MOHAN YADAV

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHALENDRA PRATAP SINGH
448 SUBHASH PURI KANKER KHERA, UTTAR
PRADESH, 250001

Roll No - 1348

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI NEPAL SINGH SOAM

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. LALIT KUMAR
H.N. 425, JINDAL TRADERS NEAR POST OFF. MAIN
BAZAR BALLABGARH, , HARYANA, 121004

Roll No - 1349

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI GORDHAN DASS

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

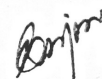
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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GYAN PRAKASH
VILL- AND POST OFF.- JAWAN, TH- BALLABGARH,,
HARYANA, 121004

Roll No - 1350

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. BHAVI CHAND SHARMA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRATEEK KUMAR
C/O NONIWAL TRADERS, BHARERA ROAD,
BAKSHIWALA, , UTTAR PRADESH, 246701

Roll No - 1351

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI VINOD KUMAR

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 1352

Candidate's Name & Address

MR. MOHIT GUPTA
32 C, SDF, SECT. 15A NOIDA, UTTAR PRADESH, 201301

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI VIRENDER PRAKASH GUPTA

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Photograph

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NARENDER KUMAR
P-105, VILL- PILLANJI SAROJINI NAGAR,, DELHI,
110023

Roll No - 1353

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. BHARAT SINGH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

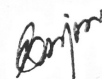
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANISH KUMAR SONI
FCA 64/A SHYAM COLONY NEAR PATHWARI MANDIR
BALLABGARH, , HARYANA, 121004

Roll No - 1354

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI GULAB SINGH VERMA

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MISHRA RAJENDRA PRASAD
4/86 BADAVALA BLDG, D.P. WADI, GHODEPDEV
ROAD, MAHARASHTRA, 400033

Roll No - 1355

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MISHRA RAMNAIN

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Photograph

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJESH KUMAR SRIVASTAVA
H.N. 63/7 NEWADA GANGANAGAR CIRCULAR ROAD,
UTTAR PRADESH, 211001

Roll No - 1356

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAM NARAYAN LAL SRIVASTAVA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANOJ KUMAR YADAV
VILL- MOJRAPUR, POST- KAKRHATA, P.S. KOTWALI,,
UTTAR PRADESH, 276001

Roll No - 1357

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI TRILOKI YADAV

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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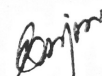
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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VINEET KUMAR DIXIT
GANGA NAGAR COLONY, SRIRAM GALI NO. 1, ,
UTTAR PRADESH, 209625

Roll No - 1358

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHIV SHARAN DIXIT

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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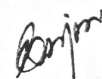
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Issuing Authority



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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAY KUMAR TIWARI
VILL+POST- BAIJALPUR, P.S. RASARA , UTTAR
PRADESH, 221712

Roll No - 1359

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAJ NARAYAN TIWARI

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

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PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. CHANDRAJEET YADAVA
VILL- BELASIA, POST AMBARI, P.S. PHOOLPUR TH-
PHOOLPUR, UTTAR PRADESH, 223222

Roll No - 1360

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAM SHANKER YADAVA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SHWETA NAGAR
130, RAJIV NAGAR NEAR VINOBA NAGAR, , MADHYA
PRADESH, 457001

Roll No - 1361

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI OM PRAKASH NAGAR

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SURESH KUMAR SONKAR
120/810 NARAYAN PURWA KANPUR NAGAR P.O. SHRI
HARIHAR NATH SASHTRI NAGAR KANPUR,, UTTAR
PRADESH, 208005

Roll No - 1362

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE KHOOB CHANDRA SONKAR

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

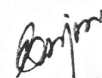
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHESH NARAYAN DWIVEDI
VILL- SUDNI PUR KALA, POST- HANUMAN GANJ,,
UTTAR PRADESH, 221505

Roll No - 1363

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SRI. MATA PHER DWIVEDI

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 1364

Candidate's Name & Address

MR. UPENDRA MANI TRIPATHI
VILL- GANGAPUR, PO. KURCHA,, UTTAR PRADESH,

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI NARMADA MANI TRIPATHI

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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PAPER

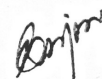
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. UDIT KUMAR CHATURVEDI
FLAT N. C-7 K.C.G. COMPLEX, MAIN MARKET
MEHRAULI, BEHIND SBI. WARD NO. 8, , DELHI, 110030

Roll No - 1365

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI B.C. CHATURVEDI

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. USHA SINHA
D/O SMT. YASHODA DEVI SINHA NEAR
VISHAWKARMA AUTO WORKS MAIN ROAD
KANKER,, CHHATTISGARH, 494334

Roll No - 1366

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI LATE SHREE BAHUR RAM SINHA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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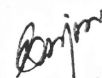
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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. CH . VENKATA SREENIVASA RAO
R/O 26-19-7, A.T. AGRAHARAM ROAD, GUNTUR,,
ANDHRA PRADESH, 522004

Roll No - 1367

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KRISHNA SWAMY CHERUKURI

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

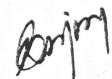
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PADM PRAKASH PANDEY
LIG - 97, PHASE -1, RAPTI NAGAR COLONY, P.O.
AROGYA MANDIR,, UTTAR PRADESH, 273003

Roll No - 1368

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RADHEY SHYAM PANDEY

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VISHNU KUMAR SINGH
VILL- MAJHOULI, POST. JHAROKALA,, UTTAR
PRADESH, 231208

Roll No - 1369

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHRI UDAI RAJ SINGH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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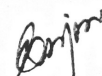
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Paper II LAW

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Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANOJ KUMAR AZAD
VILL- MALDEWA, POST- DUDHI, UTTAR PRADESH,
231208

Roll No - 1370

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LATE RAM LAKHAN

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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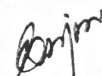
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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAM SAGAR
VILL+POST- IKDIRI TH- DUDDHI,, UTTAR PRADESH,
231208

Roll No - 1371

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LATE SATYA NARAYAN

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Paper II LAW

Issuing Authority



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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. RAMMI RANI
OPP.- PARTISTHA FURNITURE NEAR - P.S.N. SCHOOL
LALBANGLA GOVIND PUR ROAD, JHARKHAND,
828109

Roll No - 1372

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI SUDHIR KUMAR SINHA

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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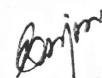
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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAY CHOUHAN
KOUHAKUNDA PAHADMANDIR, TAH-RAIGARH,
CHHATTISGARH, 496001

Roll No - 1373

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI LATE KARTIK CHOUHAN

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SMT. KANCHAN LATA KUSHWAHA
NEAR RAJEEV GANDHI CHOWK WADRAFNAGAR,
CHHATTISGARH, 497225

Roll No - 1374

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI SHRI KISHAN CHAND KUSHWAHA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJ KISHORE NAG
VILL- DALEIGUDA, PO- SINDHIGUDA, PS/DIST.
NABARANGPUR, , ODISSA, 764063

Roll No - 1375

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SADANANDA NAG

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Place :

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Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ARTI SHARMA
VILL- KHAUR, POST KHAUR, TEH. HUZOOR P.S.
BICHHIYA, MADHYA PRADESH, 486001

Roll No - 1376

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI SHRI BALMIK SHARMA

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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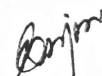
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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ARUNENDRA KUMAR SHUKLA
VILL- NARRHA, POST SHUKULGAWA, TEH GURH,
THANA GURH,, MADHYA PRADESH, 486005

Roll No - 1377

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI ANNAPURNA PRASAD SHUKLA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

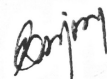
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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:: NO RISK CERTIFICATE ::

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJEEV RANJAN
H.N. 9, DESHRATNA ROAD VIDYAPATINAGAR,
BARIDIH JAMSHEDPUR, , JHARKHAND, 831017

Roll No - 1378

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHIV SHANKAR CHOUDHARY

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAM NARAYAN RATH
BADA DANDA SAHI AT/PO. SIKULA VIA. PS-
PURUSHOTTAMPUR, , ODISSA, 761018

Roll No - 1379

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI DIGAMBARA RATH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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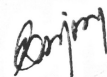
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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAY SINGH
71 JOY MAKALI ABHED ASHARAM MAYAKUND,
RISHIKESH, , UTTARAKHAND, 249201

Roll No - 1380

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI AMAR SINGH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

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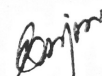
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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GURU DEEP SINGH
Q.N. 4 C.B.I. COLONY SECT. 12B GANDHI NAGAR,
DIST:- ,GUJARAT, GUJARAT, 382016

Roll No - 1381

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI GURU PRASAD SINGH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PIYUSH KUMAR BRAMH
WARD 16, DURGA PATH BALAGHAT,, MADHYA
PRADESH, 481001

Roll No - 1382

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAVI SHANKAR BRAMH

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BALAKRUSHNA POLAI
AT- KAINDI, PO- JILLUNDI P.S.- BHANJANAGAR,
ODISSA, 760008

Roll No - 1383

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI INDRAMANI POLAI

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Date :

Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHRIDHAR DWIVEDI
H.N. 26, NANDANVAN RESIDENCY, PALAJ CIRCLE,,
GUJARAT, 382355

Roll No - 1384

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LATE SHITLA PRASAD

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KAMLESH PRASAD MAURYA
S/O LALMAN VILL AND POST PALHANI P.S. SIDHARI
TEH- SADAR,, UTTAR PRADESH, 276001

Roll No - 1385

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LALMAN

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

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Issuing Authority



Registrar General

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Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DINESH KUMAR SINGH
VILL- NEKNAMPUR, POST- DHARAON,, UTTAR
PRADESH, 232105

Roll No - 1386

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE MEGH NARAYAN SINGH

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHUTOSH KUMAR PANDEY
FLAT NO. F306, SARASWATI APRT., A.G. OFFICE
SAROZANI NAIDUROAD,, UTTAR PRADESH, 211001

Roll No - 1387

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SURENDRA NATH PANDEY

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. MALINI DESHRAJ
C/O RAJIV DESHRAJ DESHRAJ MANSION NORTH
BLOCK GANDHI CHOWK SADAR,, MAHARASHTRA,
440001

Roll No - 1388

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI RAJIV DESHRAJ

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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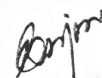
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 1389

Candidate's Name & Address

MR. TAPAS RANJAN SAHOO
AT/PO.- BATHARLA VIA-PATNAGARH,, ODISSA, 767025

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LATE HARADHANA SAHOO

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

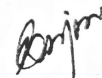
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. DEEPIKA KESHAV GAWALI
BUDDHA NAGAR DR. AMBEDKAR ROAD UNIT NO. 1, ,
MAHARASHTRA, 440017

Roll No - 1390

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI KESHAV T GAWALI

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

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PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VINOD KUMAR JANGHEL
SUNDER NAGAR KOHKA, BHILAI WARD N.8, P.O.-
SUPELA BHILAI,, CHHATTISGARH, 490023

Roll No - 1391

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHRI LATE KHUSHRAM JANGHEL

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. DEEPA GUPTA
VILLA NO. 99, SARDAR NEST, P.O. PEDDA GANTE
YADA, GAJUWAKA, ANDHRA PRADESH, 530044

Roll No - 1392

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI LATE MADAN PRASAD GUPTA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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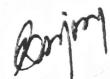
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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NARESH KUMAR JOSHI
P.N. F. 10 , FLAT N. F-1 PREM NAGAR-II, GURJARKI
THADI, , RAJASTHAN, 302019

Roll No - 1393

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAM SAHAY JOSHI

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Photograph

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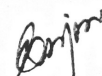
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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANOJ KUMAR
R/O H.N. 961, SECT. 23, HUDA BHIWANI,, HARYANA,
127021

Roll No - 1394

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. MAHENDER SINGH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANTOSH KUMAR PANDEY
VILL- KURAWAL POST. SHAHPUR, , UTTAR PRADESH,
273407

Roll No - 1395

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHIV MURAT PANDEY

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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:: NO RISK CERTIFICATE ::

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SATYENDRA BHASKAR
S/O SHIV BADAN 3A/1, BHULAI KA PURA
TELIARGANJ,, UTTAR PRADESH, 211004

Roll No - 1396

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHIV BADAN

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Photograph

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Date of Examination : 14th November, 2021

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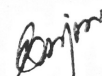
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AVINASH KUMAR
H.N. 1 GALI N. 17, HOLI CHOWK, A-2 BLOCK WEST
SANT NAGAR,, DELHI, 110084

Roll No - 1397

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. RAJA RAM ROY

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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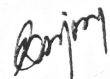
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Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. RASHMI KHANDELWAL
NEAR MAHALAXMI PRINTING PRESS POLSAIPARA
STATION ROAD,, CHHATTISGARH, 491001

Roll No - 1398

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI VISHAL KHANDELWAL

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

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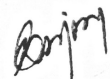
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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAHUL MISHRA
14/89 ADARSH NAGAR CHAK MUNDERA
DHOO MANGANJ, , UTTAR PRADESH, 211012

Roll No - 1399

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI M.D. MISHRA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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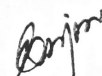
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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. VANDANA SHUKLA
H.NO. 73/L, MOH. RUSTAMPUR, POST - NEW SHIVPURI
COLONY, , UTTAR PRADESH, 273016

Roll No - 1400

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI AKHILESH KUMAR SHUKLA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Date :

Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. KAVITA SINGH SURYAVANSHI
UC-159, UNITY CITY COLONY BAHADURPUR KURSI
ROAD,, UTTAR PRADESH, 226022

Roll No - 1401

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI RAMASHRAYA SINGH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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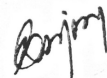
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ATHAR ALI
L-17/9, BADSHAH NAGAR RAJKIYA COLONY, UTTAR
PRADESH, 226006

Roll No - 1402

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE AJAZ ALI FAROOQUI

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Place :

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Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANE RAMESH KHANDU
A/P GANESHPUR TAH -CHALISGAON,,
MAHARASHTRA, 424101

Roll No - 1403

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MANE KHANDU PIRA

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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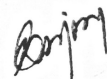
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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh
responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SWATANTRA DEV
H.NO. 291 SHEKHUPURA COLONY, VIKAS NAGAR, ,
UTTAR PRADESH, 226022

Roll No - 1404

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LATE V.K. DWIVEDI

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DURGESH KUMAR TEWARI
PANDIT DEENDAYAL UPPADHAYAY NAGAR
SARSEWAN, ARJUNGANJ,, UTTAR PRADESH, 226002

Roll No - 1405

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHITLA PRASAD TEWARI

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HARI KRISHNA SRIVASTAVA
538K/168, TULSIPURAM TRIVENI NAGAR LUCKNOW, ,
UTTAR PRADESH, 226020

Roll No - 1406

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI DEVDATT SRIVASTAVA

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JITENDRA KUMAR PANDEY
4, STATION ROAD, GAJANAN APARTMENT LILUAH, ,
WEST BENGAL, 711204

Roll No - 1407

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI HARI RAM PANDEY

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

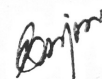
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DHIRENDRA NATH PANDEY
Q.NO. 62, CBI HOUSING COMPLEX C.P. BLOCK, SALT
LAKE SECTOR - V, WEST BENGAL, 700091

Roll No - 1408

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SUDARSHAN PANDEY

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VISHAL KUMAR NAMDEO
H.NO. 1321/20N, PLOT NO. 76/A GURHATAL GANESH
FURNITURE GALI SHAHI NAKA ROAD GARHA,,
MADHYA PRADESH, 482003

Roll No - 1409

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI PRAKASH KUMAR NAMDEO

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

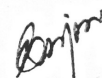
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANAND MOHAN SHUKLA
F-10, NEW RAM NAGAR ASTHA PARISAR,
ADHARTAL,, MADHYA PRADESH,

Roll No - 1410

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI RAMANUJ SHUKLA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

8:00 A.M. to 11:00 A.M.

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MOHAMMAD RIZWAN KHAN
H.NO.2090, MOULANA SAHAB KI GALI, KOTWALI
WARD, , MADHYA PRADESH, 482002

Roll No - 1411

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI ABDUL RAUF

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. LALJEE KHARE
5, KIRTI NAGAR, ADHARTAL, , MADHYA PRADESH,

Roll No - 1412

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI CHHOTE LAL KHARE

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

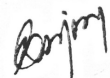
8:00 A.M. to 11:00 A.M.

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Registrar General

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. RACHANA SINGH CHOUHAN
43, N-3, C-SECTOR, GOVINDPURA, BHEL, , MADHYA
PRADESH, 462023

Roll No - 1413

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI RAJEEV SINGH CHOUHAN

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

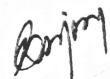
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ABHISHEK ACHARYA
M-234 SHIV NAGAR DAMOH NAKA,, MADHYA
PRADESH, 482002

Roll No - 1414

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI NARMADA PRASAD ACHARYA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MOHD. SHAFIQUE
H. NO. 15 MADEENA HOTEL STREET IBRAHEEM
PURA, , MADHYA PRADESH, 462001

Roll No - 1415

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE SHAIKH WAHEED

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Date of Examination : 14th November, 2021

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8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GITA RAM
V.P.O. AMARHERI, TEH. AND DISTT. JIND, , HARYANA,
126102

Roll No - 1416

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MAHAVIR SINGH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GOKUL SINGH RAJPUT
VILL. - KUMHIGUDA, POST -DEOKAR, TEHSIL -
BERLA,, CHHATTISGARH,

Roll No - 1417

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LT. SHRI MUKUND SINGH RAJPUT

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAMAKANT
VILL. KHANJANPUR - KHANJANIA, POST DHAURERA,
TAHSIL - NAWABGANJ,, UTTAR PRADESH, 262406

Roll No - 1418

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MR. JAWAHARLAL

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ARPANA SAINI
BABA SHIV DYAL COMPOUND, POLICE CHOWKI
KHALASI LINE,, UTTAR PRADESH, 247001

Roll No - 1419

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI SHRI JAIPAL SINGH SAINI

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. PRATIBHA SAINI
TAGORE GARDEN COLONY BEHIND RAJ VIHAR
PAPERMILL ROAD,, UTTAR PRADESH, 247001

Roll No - 1420

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SHRI RAJESHWAR KR. SAINI

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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PAPER

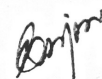
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Paper I LAW

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MOHD. TARIQ SAMI
HALWAIYAN STREET, P.O. NEHTAUR, , UTTAR
PRADESH, 246733

Roll No - 1421

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI ABDUL SAMI

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

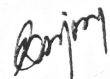
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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIJAY KUMAR VERMA
5-C BAILI ROAD NEW KATRA, , UTTAR PRADESH,
211002

Roll No - 1422

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI PURAN SINGH VERMA

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KULDEEP KUMAR SHARMA
46/18/D1 MUSLIM HOUSE MOUIRABAD, , UTTAR
PRADESH, 211001

Roll No - 1423

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHIV KUMAR SHARMA

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUNNY TAMRAKAR
TAMER PARA, KILLA MANDIR ROAD, NEAR
S.K.TAILOR, , CHHATTISGARH, 491001

Roll No - 1424

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI RAJESH TAMRAKAR

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DASHRATH PRASAD GUPTA
TURRAPANI FUNDURDIHARI P.S. - GANDHINAGER
AMBIKAPUR, , CHHATTISGARH, 497001

Roll No - 1425

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI LATE MOTI LAL GUPTA

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAKESH KUMAR PANDEY
WARD NO. 1, P.O. AND TEHSIL - RAMANUJGANJ,
CHHATTISGARH, 497220

Roll No - 1426

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI SATYANARAYAN PANDEY

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANAND KUMAR DUBEY
GYANPUR ROAD, NEAR NAGAR PALIKA PARISHAD
GOPIGANJ, BHADOHI, UTTAR PRADESH, 221303

Roll No - 1427

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LT. ADITYA NARAYAN DUBEY

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AVINASH GUPTA
W.NO-10, NEAR POST OFFICE AT-RAMANUJGANJ, ,
CHHATTISGARH, 497220

Roll No - 1428

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI JWALA PRASAD GUPTA

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HARI OM KANAUIA
HARI OM KANAUIA 64, NAUVASTA KALYANPUR
KANPUR NAGAR , , UTTAR PRADESH, 208017

Roll No - 1429

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BAIJ NATH KANAUIA

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

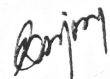
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANUJ SHARMA
Q.NO.-06 TYPE-III, CBI ANIVESHAN VIHAR CIVIL
LINES, NAGPUR, , MAHARASHTRA,

Roll No - 1430

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI PRAKASH CHAND SHARMA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh
responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KAMAL RAJ
Q.NO. 02, CBI COLONY SECTOR - 12, GUJARAT, 382016

Roll No - 1431

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. PRAKASH CHAND

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

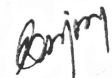
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHAILESH MALVIYA
862A/757B/1 MALVIYA NAGAR, , UTTAR PRADESH,
211003

Roll No - 1432

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAMESHWAR NATH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

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PAPER

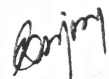
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. C. THIRUPPATHI
13D, VEDHAPILLAI STREET, KEERAITHURAI, , TAMIL
NADU, 625001

Roll No - 1433

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI T. CHELLASAMY

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

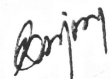
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. TRIPURARI PATHAK
Q.NO. 5 FIRST FLOOR C.B.I COLONY SEC - 12, ,
GUJARAT, 382016

Roll No - 1434

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BHAVANI PRASAD PATHAK

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SAROJ KUMAR YADAV
VILL - TONARI, P.O. MAHARAJGANJ, , UTTAR
PRADESH, 276137

Roll No - 1435

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAMHARSH YADAV

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KRISHNAPAL SINGH CHAUHAN
NEAR VIJAY NAGAR CHATTRI AMKHO, LASHKAR, ,
MADHYA PRADESH, 474009

Roll No - 1436

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI MALKHAN SINGH CHAUHAN

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. TARUN KISHORE VERMA
KAUSHLESH MEDICAL STORE PRATAP BAZAR
VRINDAVAN,, UTTAR PRADESH, 281121

Roll No - 1437

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LADLI KISHORE VERMA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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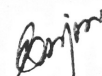
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. NEHA JAIN
201/212, POLICE STREET MEERUT CANTT., UTTAR
PRADESH, 250001

Roll No - 1438

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI DEEPAK JAIN

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

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8:00 A.M. to 11:00 A.M.

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SATISH KUMAR
KHASRA NO. - 383/2, A BLOCK AMAN VIHAR COLONY
MAWANA ROAD, , UTTAR PRADESH, 250001

Roll No - 1439

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI IKRAMPAL SINGH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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on application form)

Date of Examination : 14th November, 2021

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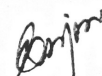
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Paper II LAW

Issuing Authority



Registrar General

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh
responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. MAMTA KUMARI
KHEDA NAWADA NEAR SAI MANDIR,, UTTAR
PRADESH, 243601

Roll No - 1440

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI BAL KRISHNA MORYA

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

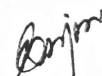
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 1441

Candidate's Name & Address

MR. ABHAY NARAIN SINGH
VILL. AND P.O. - POOR, , UTTAR PRADESH, 277123

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LATE INDRA DEO SINGH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MILIND BAUDDH
H.NO. 124 RAJYA KARAMCHARI AWAS COLONY,
MAHALGAON HILLS,, MADHYA PRADESH, 474011

Roll No - 1442

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BADRI PRASAD BAUDDH

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHIVRANJAN GARG
H.NO. 5-/162, HAVELI JUDGE SAHIB, BEHIND GANESH
MANDIR, VILL AND TEH. CHHACHHRAULI, P.O. -
CHHACHHRAULI,, HARYANA, 135103

Roll No - 1443

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. R.N.P. GARG

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

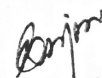
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RUPESH KUMAR UCHCHAKOTIYA
129 P. AND T. COLONY R.K. PURI THATIPUR,, MADHYA
PRADESH,

Roll No - 1444

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI GENDALAL UCHCHAKOTIYA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANOJ KUMAR
VILL. - KHURDI P.O. NAGAL TEH. JAGADHARI,
HARYANA, 135004

Roll No - 1445

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI NIRMAL SINGH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SMT. RITA BILHATIA
C/O KISHAN PAL SINGH EX. BSF DAMODARPURAM
NEAR VERMA CANTROL SUBHASH NAGAR,, UTTAR
PRADESH, 243001

Roll No - 1446

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI RAJIV MOHAN

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER


8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SURENDRA SINGH THAKUR
DADISA NEAR CHAND KIRANA STORE, RAMKUND
NEAR VIVEKANAND ASHRAM, CHHATTISGARH,
492001

Roll No - 1447

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI RAM SAGAR SINGH THAKUR

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MOHD. SALEEM ANSARI
MOHALLA BIJLI PURA NEAR TIRLOK SINGH PIPE
AND SARIYA GODOWN, , UTTAR PRADESH, 242001

Roll No - 1448

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI NOORUDDIN ANSARI

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh
responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUJEET KUMAR DUBEY
MOH-PURANI TAHSEEL KE GALY WELLESLEY GANJ,
UTTAR PRADESH, 231001

Roll No - 1449

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SRI KRIPA SHANKAR DUBEY

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NAROTTAM NARESH KUMAR KAURAV
C-5 OLD SP OFFICE, PS- SARAFA, MADHYA PRADESH,
452002

Roll No - 1450

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE SHRI MANGAL SINGH KAURAV

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MITHILESH KUMAR CHAUBEY
SHEETAL NAGAR COLONY, BERASIA, TEHSIL-
BERASIA, MADHYA PRADESH, 463106

Roll No - 1451

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BABULAL CHAUBEY

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. KU. JAYA SHARMA
SARDAR PATEL MARG, SUTAR MOHALLA, INDIRA
KNITTING CENTER, MADHYA PRADESH, 451551

Roll No - 1452

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SHRI SHANKARLAL JI SHARMA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. LAXMI BABARAO DANDALE
C/O S.M. TIWALE'S H.N.-NEAR VIVEKANAND
AASHRAM, SUDHEER COLONY, MAHARASHTRA,
444002

Roll No - 1453

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI BABARAO RAMRAO DANDALE

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

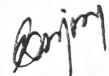
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KUMAR ALOK
AT ADALPUR, POST-ANJANPIR, HAJIPUR, BIHAR,
844103

Roll No - 1454

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI PRABHU DAYAL SAHAY

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUNIL KUMAR DWIVEDI
WARD-5, DIGREE COLLEGE ROAD, TOWN DUDDHI,
UTTAR PRADESH, 231208

Roll No - 1455

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI GIRIVARDHARI DWIVEDI

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

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PAPER

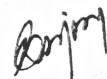
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. KU. SANJU BARMAIYA
RAWANWARA KHAS, POST- DIGHAWANI, TEHSIL-
PARASIA, MADHYA PRADESH, 480441

Roll No - 1456

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SHRI HARILAL BARMAIYA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

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PAPER

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SIDDHARTH KUMAR TANDAN
NEAR CHURCH BANJARI NAGAR BIRGAON,
CHHATTISGARH,

Roll No - 1457

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHANKAR LAL TANDAN

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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PAPER

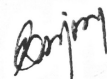
8:00 A.M. to 11:00 A.M.

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Paper II LAW

Issuing Authority



Registrar General

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
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responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUBHASIS MOHAPATRA
AT PLOT NO.-1565/31-C, SECTOR-6, MARKATA NAGAR
C.D.A., ODISHA, 753014

Roll No - 1458

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SRI TRINATH MOHAPATRA

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

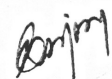
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANURAG JAIN
D-38, SECTOR-4, NEAR MADRAS AUTO SERVICE,
NEAR VIJAYA BANK, DEVENDRA NAGAR,
CHHATTISGARH, 492009

Roll No - 1459

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHRI MAHENDRA KUMAR JAIN

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

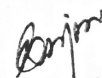
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BINAY KUMAR SHUKLA
VILL AND POST-JAJAULI, THANA AND TEHSIL-
MADHUBAN, UTTAR PRADESH, 221603

Roll No - 1460

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAMESH CHANDRA SHUKLA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NIKHIL SHRIVASTAVA
NEAR DR. ABHA KHARE HOSPITAL, CHOUBEY
COLONY, MADHYA PRADESH, 471001

Roll No - 1461

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI KRIPAL DAS SHRIVASTAVA

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KUMAR AMIT
AT ADALPUR, POST-ANJANPIR, HAJIPUR, BIHAR,
844103

Roll No - 1462

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI PRABHU DAYAL SAHAY

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 1463

Candidate's Name & Address

MR. OMKAR
VILL AND POST-BHARWAN, UTTAR PRADESH, 241202

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAM JIWAN

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

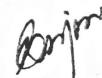
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRIY RANJAN SINGH
VILL AND POST-PACHKHORA, UTTAR PRADESH,
277123

Roll No - 1464

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI HARIDYA NAND SINGH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAI KRISHNA YADAV
15, JUDGES LANE, SARASWATIPURAM, RAIBARELI
ROAD, UTTAR PRADESH, 226014

Roll No - 1465

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAM PRASAD YADAV

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER


8:00 A.M. to 11:00 A.M.

Paper I LAW

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Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHAMBHU KUMAR
F-3/3, INDRAPRASTH APPARTMENT, K. NO.-862,,SANT
NAGAR, BURARI, DELHI, 110084

Roll No - 1466

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE SHRI PANCH KAURI RAM

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

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Registrar General

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
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responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BHRIGUNATH YADAV
280 OLD NO. 50, G.T. ROAD, POST-LILUAH, P.S.-BELUR
OLD BALLY, WEST BENGAL, 711204

Roll No - 1467

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BHARAT YADAV

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

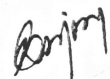
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SHUBHANGI SHARMA
H.N.-44, KUMHARPURA, PEER GATE, MADHYA
PRADESH, 462001

Roll No - 1468

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI R.C. SHARMA

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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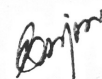
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANOJ KUMAR PAL
WARD-37, INFRONT OF SARASWATI SHISHU MANDIR
SCHOOL, CHANDANGAV, MADHYA PRADESH, 480001

Roll No - 1469

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHRI GENDLAL PAL

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. MAYA DEHARIYA
WARD N.-5 MAGZIN LINE, NEAR POTER RAILWAY
LINE, PARASIA, TEHSIL-PARASIA, MADHYA
PRADESH, 480441

Roll No - 1470

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SHANKER LAL

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

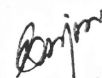
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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. UMAKANT RICHHARIYA
TULARAM WALI GALI, TULSI COLONY, GANESH
PURA, MADHYA PRADESH, 476001

Roll No - 1471

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LAXMAN LAL RICHHARIYA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAY KUMAR PANDEY
9C/42, VRINDAVAN COLONY, RAEBARAEILLY ROAD,
UTTAR PRADESH, 226029

Roll No - 1472

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAJENDRA PRASAD PANDEY

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Photograph

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PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIVEKANAND
1001-D-BLOCK SPRING GREENS FAIZABAD ROAD,
UTTAR PRADESH, 226028

Roll No - 1473

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI HANUMAN PRASAD TIWARI

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. VINITA RANI
CHAMBER NO.-106, CIVIL COURT HANSI, HARYANA,
125033

Roll No - 1474

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI SH.SURESH KUMAR

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Photograph

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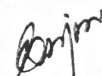
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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRADEEP KUMAR JAIN
1ST FLOOR, RATAN BUILDING, WADIYA STREET,
TARDEO, MAHARASHTRA, 400034

Roll No - 1475

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KOLCHANDJI U. JAIN

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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on application form)

Date of Examination : 14th November, 2021

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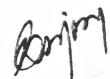
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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
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responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANAND SHARMA
FLAT NO.-668, GH-5 AND 7, PASCHIM VIHAR, DELHI,
110087

Roll No - 1476

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE SH.BHAGIRATH LAL

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. YOGENDRA YADAV
VILL-DHANAUTI KALA, POST- DHANAUTI KHURD,
P.S.- KOTWALI DEORIA, , UTTAR PRADESH, 274001

Roll No - 1477

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAM CHANDRA YADAV

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. PRAVESH
VILL AND POST-PAHARPUR, TEHSIL-DEOBAND,
UTTAR PRADESH, 247551

Roll No - 1478

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI RAVINDRA KUMAR

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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8:00 A.M. to 11:00 A.M.

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. KU. ANJANA JAIN
NEAR BHARAT PETROLE PUMP, WARD-10, ANJAD
ROAD, BHARWANI, SEGAW/SAJAWANI, , MADHYA
PRADESH, 451551

Roll No - 1479

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI MUNNALAL JAIN

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

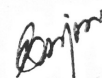
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUSHIL SHARMA
H.N.-B-14, R.P. COLONY, TANSEN ROAD, MADHYA
PRADESH, 474002

Roll No - 1480

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BANSI LAL SHARMA

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

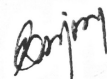
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ARUN SHARMA
NEW COLONY NO.-2, NEAR H.N.-212 BIRLA NAGAR,
MADHYA PRADESH, 474004

Roll No - 1481

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHRI PRAHLAD SHARMA

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANDEEP KUMAR SINGH
24/270, RAGHAV NAGAR, NEAR GANGA HOTEL, SBI
ROAD, UTTAR PRADESH, 274001

Roll No - 1482

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI NAWAL KISHORE SINGH

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANOJ KUMAR RAI
MOHALLA-HARPUR, BEHIND PAUHARI BABA
MANDIR, POST- BALLIA, UTTAR PRADESH, 277001

Roll No - 1483

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI INDRA DEO RAI

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VINAY SINGH TOMAR
ANTOBAI ROAD, GANESHPURA, MADHYA PRADESH,
476001

Roll No - 1484

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI HOTAM SINGH TOMAR

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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PAPER

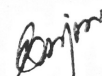
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Issuing Authority



Registrar General

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANOJ SINGH BHADORIA
GOWARDHAN COLONY, GOLA KA MINDER, MADHYA
PRADESH, 474005

Roll No - 1485

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI NATHU SINGH BHADORIA

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. MANJU LATA HOTA
BAIKUNTHPUR, GOUSHALA PARA, DR. DAS GALI,
CHHATTISGARH, 496001

Roll No - 1486

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI SHRI GANESH RAM HOTA

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Photograph

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ADEEL AMJAD GHAZNAVI
H.N.-89, KURMI TOLA, LAND MARK-NOMANI WATCH
COMPANY, POST-SADAR, UTTAR PRADESH, 276001

Roll No - 1487

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI MR. AZFAR GHAZNAVI

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Photograph

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Date of Examination : 14th November, 2021

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JAMEEL AHMAD
NEW STYLE TAILORS, CHHOTI BAZARIYA, MADHYA
PRADESH, 476001

Roll No - 1488

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI HAZI ABDUL GAFFAR

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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TIME

PAPER

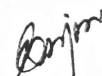
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 1489

Candidate's Name & Address

MR. MANISH KUMAR PANDEY
CIVIL COURT BHABUA, BIHAR, 821101

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LALLAN JEE PANDEY

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

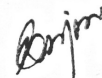
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Paper I LAW

2:00 P.M. to 5:00 P.M.

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAY PRATAP SINGH CHAUHAN
NEW TEHSIL, GHARI TAMNNA HATHRAS, POST-
HATHRAS, UTTAR PRADESH, 204101

Roll No - 1490

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI JUGENDRA SINGH CHAUHAN

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

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8:00 A.M. to 11:00 A.M.

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Issuing Authority



Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAVINDER KUMAR VERMA
GUPTA BUILDING, ABOVE SBI BANK, N.H.-05,
SHIMLA ROAD, DHARAMPUR, TEHSIL-KASAULI,
HIMACHAL PRADESH, 173209

Roll No - 1491

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KRISHAN DUTT

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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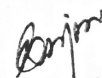
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Issuing Authority



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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RITESH TYAGI
68, KAILAS VIHAR, NEAR KHELGAON, DAYALBAGH,
UTTAR PRADESH, 282005

Roll No - 1492

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE BHAGWAN SINGH TYAGI

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRADUMAN KUMAR SINHA
S.K. NAGAR, AHARI, NEAR BRHMARSI CHAUCK, IN
THE HOUSE OF BANARSI PRASAD ADVOCATE, POST
AND P.S.-AURANGABAD, BIHAR, 824101

Roll No - 1493

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI GARIBA LAL

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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TIME

PAPER

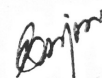
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DHARMENDER KUMAR
V.P.O. KHARAWAR, TEHSIL- SAMPLA, HARYANA,
124021

Roll No - 1494

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI OM PARKASH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

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Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 1495

Candidate's Name & Address

MR. DURGESH SHARMA
29 S.B. NAGAR DAYALBAG, UTTAR PRADESH, 282005

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI CHANDRA PRAKASH SHARMA

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Photograph

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Paper II LAW

Issuing Authority



Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GIRIJESH KUMAR SINGH
SIMARIYA, POST-RAMCHANDRA NAGAR,
BHARTHAULI, P.S.- JAMHORE, BIHAR, 824121

Roll No - 1496

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BACHU SINGH

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. KAVITA MERA VI
C/O BHARAT LAL PARTE WARD NO 1 RAMNAGAR
BUDHI, BALAGHAT , MADHYA PRADESH, 481001

Roll No - 1497

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI DILIP PARTE

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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Photograph

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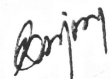
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Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GOVIND KUMAR MAURYA
VILLAGE CHHITAPUR, PO- NAKAHRA, UTTAR
PRADESH, 231001

Roll No - 1498

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SRI RAM MAURYA

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SMT. TULSA KOSHTA
NEW JAGRATI NAGAR AMKHERA ROAD GOHALPUR,
MADHYA PRADESH, 482004

Roll No - 1499

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI SHRI PREM LAL KOSHTA

Examination Centre :
KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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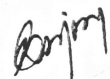
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Date :

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. LATA NADAR
H.N.346 NEAR HANUMAN TEMPLE BILPURA TALAAB
BILPURA VFJ ESTATE, , MADHYA PRADESH, 482009

Roll No - 1500

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI R.DHEERENDRA KUMAR NADAR

Examination Centre :

KHALSA GIRLS HIGHER SECONDARY SCHOOL,
DAYALBAND, BILASPUR

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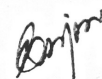
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